

LIST OF BUSINESS

MONDAY, THE 27TH AUGUST, 2018

AT 2.00 P.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. ANNOUNCEMENTS BY THE HON'BLE SPEAKER/SECRETARY

III. CALLING ATTENTION NOTICES

1. **SARDAR GURPRATAP SINGH WADALA, MLA:-** to draw the attention of the Minister for Local Government towards problem being faced by the people due to the free roaming of cattles i.e. cows, calves, bulls etc. on the main roads, streets and fields of Punjab.

(No. 1)

2. i) **SARDAR HARINDERPAL SINGH CHANDUMAJRA, MLA**
ii) **SHRI SOM PARKASH, MLA**
iii) **SARDAR SHARANJIT SINGH DHILLON, MLA**
iv) **SHRI AMAN ARORA, MLA** } to draw the attention of the Minister for Health & Family Welfare towards enacting strong laws against adulteration due to seizure of spurious milk products and chemicals, used in Punjab.

(No. 4 & 7)

3. i) **SARDAR BIKRAM SINGH MAJITHIA, MLA**
ii) **SARDAR SHARANJIT SINGH DHILLON, MLA** } to draw the attention of the Minister for Environment towards pollution being caused due to discharge of affluent by a distillery situated in Village Kiri Afgana, District Gurdaspur.

(No. 5)

IV. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE

- i) **THE SPEAKER** to present the First Report of the Business Advisory Committee.
- ii) **A MEMBER OF THE COMMITTEE** to move that this House agrees with the recommendations contained in the First Report of the Business Advisory Committee.

P.T.O.

V. PRESENTATION OF REPORTS

**THE CHAIRMAN,
COMMITTEE OF
PRIVILEGES**

to present the Second Interim Reports of the Committee of Privileges regarding privilege issues raised by-

- i) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, MLA;
- ii) Sardar Kulbir Singh Zira, MLA against Sardar Simarjeet Singh Bains, MLA;
- iii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, MLA; and
- iv) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhbir Singh Badal, MLA.

AND

the Interim Report of the Committee of Privileges regarding privilege issue raised by Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, MLA.

VI. PAPERS TO BE LAID ON THE TABLE

1. **A MINISTER to lay on the Table** the Notification No. S.O. 11/C.A.22/2005/S.24/2018, Dated 16th February, 2018 regarding amendment in Notification No. S.O. 49/C.A.22/2005/S.24/2016, dated the 7th June, 2016, as required under Section 29(2) of the Right to Information Act, 2005.
2. **A MINISTER to lay on the Table** the 6th Annual Report of Punjab State Power Corporation Limited for the year 2015-16 as required under Section 619-A of the Companies Act, 1956.
3. **A MINISTER to lay on the Table** the Annual Report of the Punjab Health Systems Corporation for the year 2016-17, as required under Section 21(4) of the Punjab Health Systems Corporation Act, 1996.
4. **A MINISTER to lay on the Table** the 45th Annual Report of the Punjab Water Resources Management & Development Corporation Limited for the years 2015-16, as required under Section 619-A of the Companies Act, 1956.
5. **A MINISTER to lay on the Table** the 18th and 19th Annual Reports & Accounts of the Punjab Agri Export Corporation Limited for the years 2014-15 and 2015-16, as required under Section 619-A of the Companies Act, 1956.

6. **A MINISTER to lay on the Table** the 62nd Annual Reports of the Punjab Financial Corporation Chandigarh for the year 2014-15, as required under Section 37(7) of the State Financial Corporation Act, 1951.
7. **A MINISTER to lay on the Table** the Annual Administrative Report of the Patiala Urban Planning & Development authority (PDA) Patiala for the year 2014-15, as required under Section 54(2) of the Punjab Regional and Town Planning and Development Act, 1995.
8. **A MINISTER to lay on the Table** the Annual Statement of Accounts of the Punjab Urban Planning & Development authority for the year 2015-16, as required under Section 53(5) of the Punjab Regional and Town Planning and Development Act, 1995.
9. **A MINISTER to lay on the Table** the 38th Annual Reports of the Punjab State Seeds Corporation Limited for the year 2013-14, as required under Section 619(A) of the Companies Act, 1956.

VII. LEGISLATIVE BUSINESS

1. **The Punjab State Legislature (Prevention of Disqualification) Amendment Bill, 2018.**

A MINISTER to introduce the Punjab State Legislature (Prevention of Disqualification) Amendment Bill, 2018.

To move that the Punjab State Legislature (Prevention of Disqualification) Amendment Bill, 2018, be taken into consideration at once.

Also to move that the Bill be passed.

**CHANDIGARH:
THE 24TH AUGUST, 2018.**

**SHASHI LAKHANPAL MISHRA,
SECRETARY.**


Superintendent
Punjab Vidhan Sabha
Chandigarh